

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

..

2/6
O.A.No. 884/1997

Date: 8-7-1997.

Between:

1. K.V.S.S. Nagendra Sai.
2. K. Arunak Devi.
3. D. Dorai Swamy.
4. B. Mohana Rao.
5. Ch. Gangadhara Rao.
6. U.G.N.S. Vali.
7. B. Satyavani.
8. Smt. K.Rajeswari
9. M. Prabhakar.

Applicants.

and

1. The Senior Superintendent of Post Offices,
Eluru Division, Eluru, West Godavari Dt.
2. The Post Master General, Vijayawada Division,
Vijayawada, Krishna Dt.
3. The Chief Post Master General, Andhra Pradesh
Circle, Hyderabad.
4. The Director General (Postal) CGO Complex,
Lodi Road, New Delhi.

Respondents.

JUDGMENT.

(by Hon'ble Sri H.Rajendra Prasad, Member (A) .

Heard Sri N. Saida Rao for the applicant and
Sri K. Bhaskara Rao for the respondents.

2. The facts and circumstances of this case have
been duly dealt with in O.A.No.171/89 of Ernakulam Bench
of Central Administrative Tribunal. This judgment was
also followed in number of cases disposed of by this Bench.
No new facts remain to be adjudicated in this case.

27
:2 :

3. It is directed that the question of payment of Productivity-link Bonus to the applicants shall be examined and settled by the respondents in terms of the said judgments) within 90 days from the date of receipt of a copy of this order, provided they are otherwise eligible for the same.

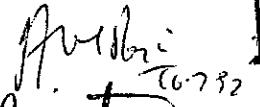
4. A copy of this O.A., will be sent to respondents 1 and 2 to facilitate further examination and settlement of the claims.

5. The O.A., is disposed of thus at the admission stage.


H. RAJENDRA PRASAD,
MEMBER (A)

Date: 8-7-1997.

Dictated in open Court.
sss.


Deputy Registrar (O.C.)
7-7-92

28
O.A.884/97.

To

1. The Senior Superintendent of Post Offices,
Eluru Division, Eluru, West Godavari Dist.
2. The Postmaster General, Vijayawada Division,
Vijayawada, Krishna Dist.
3. The Chief Postmaster General, A.P.Circle,
Hyderabad.
4. The Director General(Postal), CGO Complex,
Lodi Road, New Delhi.
5. One copy to Mr. N.Saida Rao, Advocate, CAT.Hyd.
6. One copy to Mr. K.Bhaskar Rao, Addl.CGSC.CAT.Hyd.
7. One copy to HHRP.M(A) CAT.Hyd.
8. One spare copy.
9. One copy to D.R.(A) CAT.Hyd.

pvm.

26/7/97

COURT

I

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE
VICE-CHAIRMAN
and

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 8 - 7 - 1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in
O.A.No. 884(97)
T.A.No. (w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with prejudice

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

pvm

